

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/ /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Barpeta

Dated Guwahati, the August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJB/4260/2023 (E), dated 23.08.2023

Madam,

With reference to the above, I am directed to inform you that Shri Narayan Kuri, Additional District & Sessions Judge, (FTC), Barpeta, has been allowed to avail LTC for the block period of 2022-2025, to travel to Jammu and Kashmir via Delhi on 23.10.2023 (tentatively), along with his wife and minor son, by the shortest possible route, as per existing Rules.

Shri Kuri may be informed accordingly.

Thanking you,

Yours faithfully,

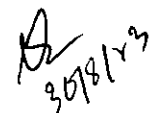


**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 9121-9124 /A.  
Copy to:-

Dated 31.08.2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Narayan Kuri, Additional District & Sessions Judge, (FTC), Barpeta with reference to your letter dated 22.08.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**REGISTRAR(VIGILANCE)**

